

ADVANCE CAUSE LIST

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 22nd January, 2019

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 22/2018 (M.A. No.219/2018)	Undir Paryavaran Saurakhxan Manch & Anr. Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Jai A. Denadrai, Adv. for R-1, 3 & 4 Mr. A. D. Bhobe, Adv. for R-2
FOR DIRECTION			
2.	Original Application No. 1086/2018 (Earlier O.A.No.140/2014)	Nanga Ram Dangi Vs. Secretary, Department of Environment & Forests & Ors.	Status Report filed by Mr. Amit Sharma, Adv. for R-4 to 6 (State of Rajasthan)
FOR HEARING			
3.	Original Application No. 15/2014 (M.A No. 590/2015, M.A. No. 845/2015 & M.A. No. 1106/2016)	Him Jagriti Uttaranchal Welfare Society Vs Union of India & Ors.	Mr. Raj Panjwani, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R – 1 Mr. Arun Bhardwaj, Adv. for R – 2 Mr. Ravinder Agarwal, Adv. for R - 3 Mr. Rudro Chatterjee, Adv. for R – 4 Mr. Kundan Kr. Mishra, Adv. for R – 5 Mr. Amit Sibal, Sr. Adv. Along with Mr. Sikhil Suri, Adv. for R – 6 Mr. Raj Kumar, Adv. for R – 7 Mr. A. K. Prasad, R-8 & 9 Mr. Pinaki Misra, Sr. Adv. along with Ms. Somiran Sharma, Adv. Mr. Sanjay Parikh, Sr. Adv. Mr. Parag P. Tripathi, Sr. Adv. with Mr. L. K. Bhushan, Adv. Mr. V. Shekhar, Sr. Adv. along with Mr. Kundan Kumar Mishra, Adv. Mr. V. Gulati, Sr. Adv. along with Ms. Ruby Singh Ahuja, Adv. Mr. Shiv Kumar Suri, Adv. Ms. Jaspreet Sareen, Adv. Mr. Shisair Deshpande, Adv. Mr. Arundati Katju, Adv. Mr. Pramod Kumar, Adv. Mr. R. Chandrachud, Adv. Mr. O. P. Ratra, Applicant in Intervener Ms. Suruchi Aggrawal, Adv. Mr. Arvind Kumar Shukla, Adv. Ms. Avnita Kaushik, Adv. Mr. Biju P Raman, Adv. Mr. A. R. Takkar, Adv.

4.	Original Application No. 681/2017	Gauri Maulekhi Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Priyanka Bangari, Adv. for Applicant Mr. Thakur Sumit, Adv. for R-1 Mr. R. N. Singh, Adv. for R-2 Mr. A. K. Prasad, Adv. for CGSC Mr. Amit Mahajan, Adv. for R-3 Mr. R.H.A. Sikander, Adv. for R-4 Mr. Mehmood Pracha, Adv. Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB Mr. Naginder Benipal, Adv. for PPCB Ms. Inderjeet Sidhu, Adv.
5.	Original Application No. 718/2017	Anil Kumar Vs. Union of India & Ors.	Mr. Abhishek Sankritik, Adv. for Applicant Mr. Satyalipsu Ray, Adv. for MoEF Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG for State of Haryana Mr. Kamal Jeet Singh, AAG for State of Punjab Mr. Rahul Verma, AAG for State of Uttarakhand Mr. Mukesh Verma, Adv. for UEPPCB Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for R-4 Dr. Sandeep Singh, Adv. for State of UP Mr. Naginder Benipal, Adv. for PPCB
6.	Original Application No. 824/2017 (M.A. No. 1571/2017 & M.A. No. 1280/2018)	Dharm Singh & Ors. Vs. Venco Research and Breeding Farms Pvt. Ltd. Poultry Farms & Ors.	Mr. Mahavir Singh, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. with Ms. Inderjeet Sidhu, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-2 Mr. Satish Kumar, Adv. for CPCB Mr. Amit Tiwari, Adv. for State of UP Ms. Panchajanya Batra Sbingh, Adv.
7.	M.A. No. 1126/2017 IN Original Application No. 35/2014 (T _{HC})	Bhanwara Ram IN Ganpat Ram Mirdha Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Adv. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan & RSPCB Ms. Sakshi Popli, Adv. for DPCC Mr. S. A. Zaidi, Adv. Mr. Rahul Khurana, Adv. Mr. Ankit Anandraj Shah, Adv.
8.	Original Application No. 02/2018 (M.A. No. 190/2018, M.A. No. 191/2018, M.A. No. 192/2018 & M.A. No. 193/2018) (Earlier O.A. No. 273/2016 (SZ))	Sri B. Harshavardhan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Venkat Reddy, Adv. for R-2 & 3 Dr. Abhishek Atrey, Adv. for MoEF Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Anubhav Anand Aron, Adv. Mr. G. M. Kawoosa, Adv.
9.	Original Application No. 47/2018 (I.A. No. 02/2019)	Shailesh Singh Vs. Environment Pollution (Prevention & Control) Authority (E.P.C.A.) & Ors.	Ms. Preeti Singh, Adv. for Applicant Mrs. Sharmila Upadhyay, Adv. for EPCA & CPCB Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana&HSPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Kshitij Mudgal, Adv. Mr. Shiv Mangal Sharma, AAG with Mr.

			Saurabh Rajpal, Adv. for State of Rajasthan Mr. Pradeep Mishra, Adv. for UPPCB Ms. Sakshi Popli, Adv. for DPCC Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sanjay Upadhyay, Adv.
10.	Appeal No. 56/2018	Hindusthan Marine Industries Vs. The Special Director & Anr.	Ms. Manjunath Meled, Adv. for Applicant Mr. Devraj Ashok, Adv. for R-1 & 2
11.	Original Application No. 385/2018	Abdul Jabbar & Ors. Vs. Bhopal Municipal Corporation & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of MP Mr. Rajul Shrivastav, Adv. for MPPCB
12.	Original Application No. 406/2018	Legal Aid Committee - NGT Vs. Govt. of NCT of Delhi & Ors.	Mr. Narender Pal Singh, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. B. V. Niren, Adv. for CGWA Mr. Balendu Shekhar, Adv. for EDMC
13.	Original Application No. 426/2018 (M.A. No. 986/2018)	Mohammed Nayeem Pasha & Anr. Vs. The State of Telangana & Ors.	Mr. Mohammed Nayeem Pasha, Applicant in person Mr. P. Venkat Reddy, Adv. for State of Telangana Mr. Harsha Peechara, Adv. for TSRTC Mr. Divyanshu Ray, Adv. for TSPCB Mr. Satyalipsu Ray, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for R-4 Ms. Vidhi Jain, Adv. for R-10

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